

**FOR THE ATTENTION OF CREDITORS OF STEEL KONNECT (INDIA) PVT. LTD.  
RELEVANT PARTICULARS**

1.	NAME OF THE CORPORATE DEBTOR	STEEL KONNECT (INDIA) PVT. LTD
2.	DATE OF INCORPORATION OF CORPORATE DEBTOR	19 January, 2012
3.	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED/REGISTERED	Register of company , Ahmedabad Gujarat
4.	CORPORATE IDENTITY NUMBER/LIMITED LIABILITY IDENTIFICATION NUMBER OF CORPORATE DEBTOR	CIN: U27109GJ2012PTC068691
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF THE CORPORATE DEBTOR	86,90,91, Sadar Patel Ring Road, Hathijan , Ahmedabad- 382445
6.	INSOLVENCY COMMENCEMENT DATE IN RESPECT OF CORPORATE DEBTOR	19-04-2017
7.	ESTIMATED DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	18-10-2017
8.	NAME, ADDRESS, EMAIL ADDRESS AND THE REGISTRATION NUMBER OF THE INTERIM RESOLUTION PROFESSIONAL	CA RITU RASTOGI D-2/33, IInd Floor, Janak Puri, New Delhi-110058 <a href="mailto:ritu_rastogi1@yahoo.co.in">ritu_rastogi1@yahoo.co.in</a> Reg. No.-IBBI/IPA-001/IP-00151/2016-2017/1247
9.	LAST DATE FOR SUBMISSION OF CLAIMS	05.05.2017

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process against Steel Connect (India) Pvt. Ltd. on 19.04.2017.

The creditors of Steel Connect (India) Pvt. Ltd., are hereby called upon to submit a proof of their claims on or before 05.05.2017 to the interim resolution professional at D-2/33, IInd Floor, Janak Puri, New Delhi-110058.

The financial creditors shall submit their proof of claims by electronic means only. The operational creditors, including workmen and employees, may submit the proof of claims by in person, by post or electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Ritu Rastogi  
Interim Resolution Professional  
New Delhi  
24.04.2017.